

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):  
Advocate for  
Applicant(s):

Respondent(s):  
Respondent (s):

Notes of the registry	Orders of the Tribunal
	<p><b>O.A. No. 290/00368/15</b> <b>Date of Order : 10/09/2015</b></p> <p>Mr Kamal Dave present for applicant.</p> <p>Matter relates to transfer in Directorate of Mines Safety, Ajmer. Counsel for applicant submits that he would like to withdraw the OA with a liberty to file fresh OA, if so advised.</p> <p>Accordingly, OA No. 290/00368/15 is dismissed as withdrawn with a liberty to the applicant to file fresh OA, if so advised.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p>ss</p>